

**COURT- II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.39 of 2010.**

**Dated: 28<sup>th</sup> April, 2011**

**Present :Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

|  |               |                       |
|--|---------------|-----------------------|
| <b>Jayaprakash Power Ventures Ltd.</b> | <b>.....</b>  | <b>Appellant (s)</b>  |
|  | <b>Versus</b> |                       |
| <b>Himachal Pradesh Electricity</b>    | <b>.....</b>  | <b>Respondent (s)</b> |

Counsel for the Appellant (s) : Mr. S.B. Upadhyay  
Mr. Jayesh Gaurav  
Mr. Param Kr. Mishra

Counsel for the Respondent (s) : Mr. R.K. Mehta  
Mr. Antaryami Upadhyay  
Mr. A.P. Singh

**ORDER**

Heard learned counsel for the Appellant.

Post the matter **for hearing on 25.05.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**Pk/rkt**